

[14 December, 2006]

RAJYA SABHA

(b) whether it is a fact that nearly fifty-five of army jawans including pilots went missing in 1971 war with Pakistan and they are in various jails, particularly Kote Lakhpat Jail in Pakistan; and

(c) the steps taken so far to release these Prisoners of War from Pakistani Jails?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE):** (a) As per available information there are 739 Indian prisoners in Pakistani jails, 892 Indian prisoners in Bangladeshi jails and about 40 Indian prisoners in jails in China.

(b) No.

(c) Does not arise.

#### **Indians in jails of foreign countries**

**2460. DR. GYAN PRAKASH PILANIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that a number of Indian citizens are languishing in the jails of various countries;

(b) if so, the number of Indians imprisoned country-wise, at present;

(c) since when they are languishing in jails, and the reasons for their imprisonment with details thereof;

(d) whether Government have negotiated with the concerned Governments in this regard; and

(e) whether Government have objected to discrimination against these Indians in jails and the number of them were got released during year 2006?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED):** (a) and (b) A statement containing details of Indians imprisoned in various countries is enclosed (See below).

(c) Information is being collected from our Missions/Posts abroad and will be laid on the table of the House.

(d) The Government of India, through Indian Missions and Posts abroad, makes all possible efforts to get Indian national in foreign jails released quickly and provide necessary assistance which includes

requesting speedy trials, seeking remission of sentence, seeking consular access to the detainees and prisoners, providing advice/guidance in legal and other matters, interacting with their relatives in India, ensuring fair and humane treatment in foreign jails, and facilitating repatriation to India on their eventual release.

(e) No case of discrimination against Indian prisoners has come to the notice of the Government as yet.

### **Statement**

#### *Details of Indian prisoners in various countries as of August 2006*

Country	Number of Indians jailed abroad
1	2
1. Afghanistan	Nil
2. Albania	Nil
3. Algeria	Nil
4. Angola	Nil
5. Argentina	Nil
6. Armenia	Nil
7. Austria	Nil
8. Australia	35
9. Azerbaijan	Nil
10. Bahrain	99
11. Belarus	2
12. Bangladesh	893
13. Belgium	Nil
14. Bhutan	36
15. Bosnia & Herzegovina	Nil
16. Botswana	Nil
17. Brazil	Nil
18. Brunei	16
19. Bulgaria	Nil
20. Burkina Faso	Nil
21. Cambodia	2
22. Canada	Nil

1	2
23. Chile	Nil
24. China	1
25. Colombia	Nil
26. Cote d'Ivoire	Nil
27. Croatia	Nil
28. Cuba	2
29. Cyprus	Nil
30. Czech Republic	37
31. Denmark	Nil
32. Egypt	Nil
33. Eritrea	Nil
34. Ethiopia	2
35. Fiji	Nil
36. Finland	Nil
37. France	Nil
38. Germany	Nil
39. Ghana	Nil
40. Guinea	Nil
41. Guyana	Nil
42. Greece	24
43. Hungary	Nil
44. Indonesia	Nil
45. Iran	24
46. Iraq	Nil
47. Ireland	Nil
48. Israel	3
49. Italy	92
50. Jamaica	Nil
51. Japan	5
52. Jordan	Nil
53. Kazakhstan	Nil
54. Kenya	Nil
55. Korea(DPR)	Nil
56. Korea(Republic of)	Nil
57. Kuwait	106
58. Kyrgyzstan	Nil

1	2
59. Laos	Nil
60. Lebanon	50
61. Libya	Nil
62. Luxemburg	Nil
63. Madagascar	Nil
64. Malaysia	348
65. Maldives	8
66. Mauritius	21
67. Mexico	Nil
68. Morocco	1
69. Mongolia	Nil
70. Mozambique	Nil
71. Myanmar	29
72. Namibia	Nil
73. Nepal	Nil
74. Netherlands	Nil
75. New Zealand	9
76. Nigeria	1
77. Norway	1
78. Oman	72
79. Pakistan	655
80. Palestine	Nil
81. Panama	2
82. Papua New Guinea	Nil
83. Peru	Nil
84. Philippines	27
85. Poland	6
86. Portugal	10
87. Qatar	32
88. Romania	Nil
89. Russian Federation	3
90. Saudi Arabia	1116
91. Serbia and Montenegro	1
92. Senegal	Nil
93. Seychelles	Nil
94. Singapore	791

1	2
95. Slovak Republic	100
96. South Africa	Nil
97. Spain	Nil
98. Sri Lanka	64
99. Sudan	Nil
100. Suriname	Nil
101. Sweden	1
102. Switzerland	Nil
103. Syria	Nil
104. Tajikistan	1
105. Tanzania	Nil
106. Thailand	37
107. Trinidad & Tobago	Nil
108. Tunisia	Nil
109. Turkey	Nil
110. Turkmenistan	Nil
111. Uganda	4
112. U.A.E.	825
113. UK	239
114. Ukraine	1
115. U.S.A.	18
116. Uzbekistan	1
117. Venezuela	Nil
118. Vietnam	Nil
119. Yemen	1
120. Zambia	Nil
121. Zimbabwe	1
<b>TOTAL</b>	<b>5,855</b>

### **Private tour operators for Haj pilgrimage**

2461. SHRI ABU ASIM AZMI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the private tour operators who are allowed to operate the Haj pilgrimage in the country;